

National Company Law Tribunal

Allahabad Bench

Allahabad

CP 98/(ND)/2012

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON 17.09.2016.**

**NAME OF THE COMPANY: Rajesh Kumar& Ors. V Vianil
Infrastructure and Developers (P) Ltd.**

**SECTION OF THE COMPANIES ACT: u/s 397-398 of the Companies
Act, 1956.**

Sl. No.	Name	Designation	Representation	Signature
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1.

2

Order dated 17.09.2016

**CP 98/(ND)/2012: Rajesh Kumar& Ors. V Vianil Infrastructure and
Developers (P) Ltd.**

No body appeared for petitioner. Learned Counsel filed Vakalat for Respondent No.3. He undertook to file appearance for Respondent 1,2 and 4. At request of Learned counsel matter is ordered to be Listed on 21.10.2016. No further adjournment will be granted.


V. S. R. Avadhani, Member (Judicial)


Harihar P. Chaturvedi, Member (Judicial)